

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.304

IA-6011/2022 IA-6035/2021 IA-5997/2021 IA-1854/2022

In

IB-85(ND)/2021

IN THE MATTER OF:

GK Crystal Homes

.... APPLICANT/PETITIONER

Vs.

Ansal Lotus Melange Projects Pvt Ltd

.... RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 16.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant

: Adv. Abhishek Parmar for RP

For the Respondent

: Adv. Mansumyer Singh for R-2 in IA-5997/2021,
Adv. Vishnu for Respondent No.3, Adv. Anupam
Dwivedi for R-1 in IA/5997/2021, Adv. Manav jain for
R-1 in IA no 6035 of 2021

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 07.02.2023.

Sd/-

(Court Officer)